Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 97 of 2011

Dated: 3rd November, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Hindustan Chemicals Company .... Appellant (s)

Versus

Dakshin Gujarat Vij Company. Limited & Ors. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Abhijeet Swaroop

Counsel for the Respondent (s) : Ms. Sneha Venkataramani for R-1

ORDER

At the request of the learned counsel for the Appellant, post the matter on **8th December, 2011** for hearing.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

K.S./A.K.